

Review Petition No.3/2000  
in  
O.A. No.777/96

Date : 1.12.2000.

Heard Shri S.P. Inamdar, Learned Counsel for the review petitioner and Shri S.S. Karkera, for Mr.P.M. Pradhan, Ld. Counsel for the respondents.

In respect of Review Petn. No.3/2000 it is brought to our notice that the issue have also been decided by the Full Bench vide order dated 19/20.4.2000. In any case this has gone against the review petitioner. There is no case for the Review Petition and the Review Petition No.3/2000 is hereby dismissed.

*SL Jain*  
( S.L. Jain )

Member (J)

*B.N. Bahadur*  
( B.N. Bahadur )

Member (A).

H.